

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 14-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
HEARING ON IA				
1	O.S. 137/2018 (SUMMONS) IA/1/2018		Radhamma N Vs Manjulamma N	N D Vinaykumar
PLNTF EVIDENCE				
2	O.S. 118/2013 (EVIDENCE.) IA/1/2013		Akkayamma Vs Chikka Muthurayappa	H.N.Prakash
FUTHER CHIEF OF pw				
3	O.S. 824/2012 (EVIDENCE.) IA/1/2012		Rajamma Vs Munishamappa	RAMANNA Y.N
4	O.S. 1178/2012 (EVIDENCE.) IA/1/2012		Lingappa Vs Kadaramma	K. MURTHY
5	O.S. 139/2013 (EVIDENCE.) IA/1/2013		Venkataramanappa Vs Narayanappa	B.M.Manjunatha
6	O.S. 502/2013 (EVIDENCE.) IA/1/2013		Nethravathi Vs Subbanna	Arjun Bonsle
7	O.S. 1258/2011 (ARGUMENTS.)		HANUMANARASE GOWDA @ ARVI Vs GANGAMMA	NARASMHAMURTHY H K HONNEGOWDA
<u>12:00 P.M - 1:00 P.M</u>				
HEARING ON IA				
8	O.S. 545/2012 (SUMMONS) IA/1/2012		NAGARAJ.T Vs AKKAYAMMA	SREEDHAR S R
9	O.S. 328/2013 (SUMMONS) IA/1/2013 IA/2/2013		Nanjamma Vs Jayamma	BV N Sureshbabu
10	O.S. 418/2013 (SUMMONS) IA/1/2013 IA/2/2013		Munibodappa Vs Muniyappa	K. Varadarajan
11	O.S. 500/2013 (SUMMONS)		Thimmakka Vs Munithayamma	K.Santhosh kumar
12	O.S. 576/2015 (SUMMONS) IA/1/2015		Rajappa Vs Thirumalamma	VINAYA SWAMY

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13	O.S. 1256/2017 (SUMMONS) IA/1/2017		Lakshmiddevamma T N Vs Rasheed K S	NARASIMHARAJU
3:00 P.M - 4:00 P.M				
14	O.S. 723/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018		SHAKUNTALAMMA Vs PUTTACHAR	D.L. SOMESH
15	O.S. 1470/2018 (SUMMONS) IA/1/2018		Viswanathan G, Rep. by GPA holder Sandhya P Vs Muniyamma	DINESH
16	O.S. 960/2019 (SUMMONS) IA/1/2019 IA/2/2019		Dayananda Reddy L Vs Jayakuma V	Linga Reddy R
17	O.S. 38/2020 (SUMMONS) IA/1/2020		Harish N Vs Rinku Deshponde alias Rinku Prakash Pal Reja	Raghu R
18	O.S. 482/2020 (SUMMONS) IA/1/2020		Mariyappa Vs Teresamma	Y.V.RADHAKRISHNA
19	O.S. 576/2020 (SUMMONS) IA/1/2020		UMA J Vs MUNIRATHNAMMA	H.S RAMAMURTHY ASSOCIATES
20	O.S. 1012/2020 (SUMMONS) IA/1/2020 IA/2/2020		AMALGAMATED PROPERTY DEVELOPERS PRIVATE LIMITED REP. BY RATAN B LATH Vs PRABHAKAR REDDY R	B S RADHANANDAN
4:00 P.M - 5:00 P.M				
21	R.A. 59/2018 (SUMMONS) IA/1/2018		Lalithamma D Vs Venkatagiri	B S Gurudath
22	O.S. 65/2019 (ISSUES.) IA/1/2019		Jayaram Vs Srinivasa	Rajagopala B
23	O.S. 1866/2015 (JUDGEMENT.)		State Bank of India Vs Munisiddappa	

Cases listed below are adjourned due to Covid 19

DEFN EVIDENCE

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
24	O.S. 1449/2013 (EVIDENCE.) IA/1/2013 IA/2/2013	16-12-2020	Chowdegowda N L Vs Narayanamma	A Lourdu Mariyappa
PLNTF EVIDENCE				
25	O.S. 1900/2014 (EVIDENCE.) IA/1/2014	16-12-2020	Jayamma Vs Krishnamurthy	G Nagaraj
26	O.S. 1087/2017 (EVIDENCE.) IA/1/2017 IA/2/2017	16-12-2020	Dharma Bai alias Krishna Bai Vs Shantha Bai	B R Prakash
27	O.S. 1144/2017 (EVIDENCE.) IA/1/2017	16-12-2020	Chandrappa Vs Narayanappa	Rajanna B
28	O.S. 1451/2017 (EVIDENCE.)	16-12-2020	Pushpavathi R Vs Tyagaraju B K	H R A
FUTHER CHIEF OF pw				
29	O.S. 564/2015 (EVIDENCE.) IA/1/2015	16-12-2020	Kum. Navyashree D Vs Devaraj K	N.K NAIK and ASSOCIATES
PLNTF EVIDENCE				
30	O.S. 1508/2017 (EVIDENCE.) IA/1/2017	17-12-2020	Ashwathappa B N Vs Munithayamma	
31	O.S. 722/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	17-12-2020	O. GAJENDRA Vs R. MANOHAR	M. SUBRAMANI REDDY
32	O.S. 1087/2018 (EVIDENCE.) IA/1/2018	17-12-2020	SHIVAPPA Vs MUNIYAPPA	C.R.VENKATESH
33	O.S. 1097/2018 (EVIDENCE.)	17-12-2020	Wipro Ge Healthcare Pvt. Ltd. Rep. by PAH Vijaykumar Nair Vs Suchitra Anil Kumar	Rahulcariappa
34	O.S. 1146/2018 (EVIDENCE.)	17-12-2020	Kempanna G Vs Rajanna J	K T D
L.R. NOTICE				
35	O.S. 1802/2015 (SUMMONS) IA/1/2015	18-12-2020	Muniyellamma M Vs Krishnappa M	K. MURTHY
NOTICES				

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
36	O.S. 835/2010 (SUMMONS) IA/1/2010	18-12-2020	SATHISH AND OTHERS Vs RAMAIAH AND OTHERS	K.H.THIMMAIAH G VIJAYKUMAR
SS TO DEFT. BY RPAD				
37	O.S. 775/2012 (SUMMONS)	18-12-2020	B.K.Mohan kumar Vs Muninarasimhaiah	SHIVAKUMAR
STEPS				
38	EX 89/2012 (SUMMONS)	18-12-2020	B.Rajashekar Vs S.J.Karunakar	P.R.Srinivasan
39	FDP 42/2015 (SUMMONS)	18-12-2020	Anthonamma Vs Lurdamma	B R P
SUMMONS				
40	O.S. 1410/2015 (SUMMONS) IA/1/2015	18-12-2020	Nagamma Vs Kamma	NANJEGOWDA
41	FDP 12/2018 (SUMMONS)	04-01-2021	Chinnamma Vs Chikka Appaiah Reddy	Srinivas
AWAIT COMMISSIONER WARRANT/REPORT				
42	O.S. 605/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018	04-01-2021	Harshitha P, Rep by mother and natural guardian Shilpa H M Vs Paramesh K V	Suhas T L
STEPS				
43	O.S. 1255/2017 (SUMMONS) IA/1/2017	04-01-2021	Mariyamma Vs Bylamma	
44	O.S. 1356/2017 (SUMMONS) IA/1/2017 IA/2/2017	04-01-2021	N.MANJUNATH Vs HANUMAKKA	M.NAGARAJ
45	M.C. 13/2018 (SUMMONS)	04-01-2021	Vishwajit Sen Vs Rupali Sen	G Jayashree Ravindra
46	EX 5/2018 (SUMMONS)	04-01-2021	Vandana Vs The Special Land Acquisition Officer and Estate Officer, National Highways	K Bhanu Prasad

NOTICE ON IA

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
47	M.A. 60/2020 (SUMMONS) IA/1/2020 IA/2/2020	05-01-2021	Neelakantappa Vs Vimal Jain Kataria	A Hanumanthappa
SUMMONS				
48	O.S. 786/2020 (SUMMONS) IA/1/2020	05-01-2021	LUCY MARY Vs CHOWRAMMA	RAJANNA
49	EX 44/2018 (SUMMONS)	06-01-2021	Nagaraja A Vs Munireddy M	S.M.Byre gowda
50	O.S. 910/2018 (SUMMONS) IA/1/2018	06-01-2021	Baliga Diagnostics Pvt., LtdR/by B Ganesh Baliga Vs Munigurappa Reddy	Sanath Kumar shetty K
51	O.S. 1101/2018 (SUMMONS) IA/1/2018	06-01-2021	Marappa Vs Nanjamma	M Arun Kumar
52	EX 12/2019 (SUMMONS)	06-01-2021	Rajaiah M Vs Kumaaravelu D	SH Law Associates
53	O.S. 719/2019 (SUMMONS)	06-01-2021	ANJINAPPA T Vs HARISHA M	Srinivasappa
AMENDMENT				
54	R.A. 75/2018 (SUMMONS) IA/1/2018 IA/2/2018	06-01-2021	Muniyappa Vs Sunaina Joseph	N R Naik

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<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 317/2010 (HEARING) IA/1/2010		MANJULA Vs MUNİYAPPA@ DEKAPPA	D.RAMESH
2	O.S. 577/2017 (HEARING) IA/1/2017		Narasamma Vs Murthy alias Muthuraju	K M H
3	O.S. 600/2020 (HEARING) IA/1/2020 IA/2/2020 IA/3/2020		CHURCH OF SOUTH INDIA TRUST ASSOCIATION REPTD BY PRASANNA KUMAR SAMUEL AND REV J PAUL Vs CHRIST GRAMA SEVA SANGAHA REPTD BY PETER ISAAAC	B M ARUN
4	O.S. 816/2020 (HEARING) IA/1/2020		LAKSHMINARAYAN Vs NARAYANA B P	ABHINAV R
5	O.S. 431/2015 (ISSUES.) IA/1/2015		Krishnappa Vs Gajendra	HARSHA R.
FURTHER EVIDENCE FOR PLNTF				
6	O.S. 1573/2007 (EVIDENCE.) IA/1/2007		JAYALAKSHMAMMA Vs PATALAMMA	C.D.RAMAMURTHY
PLNTF EVIDENCE				
7	O.S. 2247/2007 (EVIDENCE.) IA/1/2007		N MANJUNATHA Vs MANJUNATHA	VEERAJYATHARA
8	O.S. 1271/2018 (EVIDENCE.) IA/1/2018		Saraswathamma Vs SRINIVASA	SHIVAKUMAR.N
9	O.S. 692/2019 (EVIDENCE.) IA/1/2019		GOVINDAPPA N M Vs JAMRUD	Venkategowda K
FUTHER CHIEF OF pw				
10	O.S. 1471/2017 (EVIDENCE.) IA/1/2017		Francis Vs Raju alias Pathi Raju	
11	O.S. 1712/2004 (ARGUMENTS.) IA/1/2004		M PUSHPAMBA Vs M SADANANDA	K.V. NARASIMHAN
12	O.S. 1950/2007 (ARGUMENTS.) IA/1/2007		NARAYANAPPA Vs DODDA CHOWDAPPA @ NADJUPANNA	J.S. DINESH RGK - D1 TO D3

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13	O.S. 2342/2007 (ARGUMENTS.) IA/1/2007		SYED RIYAZ Vs RAMEGOWDA	T. SESHAGIRI RAO KVR
14	O.S. 1337/2013 (ARGUMENTS.) IA/1/2013		Prakasha Vs Munivenkatappa alias Abbanna	
15	R.A. 122/2013 (ARGUMENTS.) IA/1/2013		Lakshmipathy T H Vs Lakshmana	S Siddappa
FURTHER ARGUMENTS				
16	O.S. 432/2009 (ARGUMENTS.) IA/1/2009		KAMALA Vs D A KRISHNAMURTHY	SRINIVAS
3:00 P.M - 4:00 P.M				
17	O.S. 306/2015 (SUMMONS) IA/1/2015		Nagesh B L Vs Kavitha B G A	H.S.SATHISH KUMAR
AWAIT SUMMON/NOTICE				
18	EX 51/2019 (SUMMONS)		Mahadevaiah Vs Prema	C S H S
19	Misc 154/2019 (SUMMONS) IA/1/2019		Devaraja M Vs Munianjinappa	Sheshachala C
OBECTION				
20	O.S. 743/2019 (SUMMONS)		LAKSHMAMMA Vs ADINARAYANA REDDY	S B S
21	O.S. 1935/2019 (SUMMONS) IA/1/2019		RAMAKKA Vs MUNYIYAPPA	G N R
WRITTEN STATEMENT				
22	O.S. 688/2019 (SUMMONS) IA/1/2019		Gowramma Vs Srinivasaiah	L S
23	O.S. 1027/2019 (SUMMONS) IA/1/2019		SUDHAKAR Vs SHIVA REDDY	M P S
24	O.S. 1148/2019 (SUMMONS) IA/1/2019		LOKESH Vs MUNEGOWDA	KALYAN R
25	O.S. 1167/2019 (SUMMONS) IA/1/2019 IA/2/2019		Bhagyamma Vs Mangalamma	T N Gopala Gowda

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26	O.S. 1373/2019 (SUMMONS) IA/1/2019		LAKSHMAMMA Vs ASHWATHA NARAYANA	K R A
27	O.S. 1383/2019 (SUMMONS) IA/1/2019		VEERAMMA Vs NANJUNDA ARADHYA	L.S. LAW FIRM
28	O.S. 1401/2019 (SUMMONS) IA/1/2019		Lalithamma S V Vs Syed Sajad Pasha H	MYLARAIAH ASSOCAITES
29	O.S. 887/2020 (NOTICE) IA/1/2020		RAJANNA T K Vs KEMPANNA	SURESH L
30	O.S. 1027/2020 (ORDERS.) IA/1/2020		GOPALA S Vs SUDARSHAN B	RAGHAVENDRA S
Cases listed below are adjourned due to Covid 19				
31	O.S. 539/2003 (SUMMONS) IA/1/2003	18-01-2021	RATHAMMA Vs SIDDAGANAMMA	T SESHAGIRI RAO
32	O.S. 744/2008 (SUMMONS) IA/1/2008	18-01-2021	PAPAMMA Vs LAKSHMAMMA	T. SESHAGIRIRAO MYLARAIAH ASSOCIATES C.G.B.
33	O.S. 1112/2010 (SUMMONS) IA/1/2010	18-01-2021	ASMATHUNNISSA AND ANOTHER Vs ABDUL RASHEED AND OTHERS	ABDUL KHADER
34	O.S. 1794/2018 (SUMMONS) IA/1/2018	18-01-2021	SLV VENTURES Vs SANDEEP NANDAN KALAVA	JAGADEESH BABU B N
35	O.S. 1905/2018 (SUMMONS)	18-01-2021	GURU POLYMERS REPTD BY ITS PROPRIETOR SRINIVASA PRASAD K L Vs RATHNAN POLYMERS	JAMUNABAI
36	Misc 75/2019 (SUMMONS) IA/1/2019 IA/2/2019	18-01-2021	Susheela Vs Muniyamma	D Shankar
37	Misc 83/2019 (SUMMONS) IA/1/2019	18-01-2021	Ramakka Vs Chikkamuniyamma	G S S
38	O.S. 631/2019 (SUMMONS) IA/1/2019	18-01-2021	Atyam Naga Venkata Ranganath Vs Narayanaswamy S	N Sridhara

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39	O.S. 663/2019 (SUMMONS) IA/1/2019 IA/2/2019	18-01-2021	Anitha Vs Manjula	N M
40	O.S. 702/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	18-01-2021	PRERANA S Vs NARAYANAPPA J C	B N S
41	O.S. 849/2019 (SUMMONS) IA/1/2019	18-01-2021	Gurumurthy Reddy Vs Shyamamma	M R
42	O.S. 860/2019 (SUMMONS) IA/1/2019	18-01-2021	Ramanjini V Vs Manjunath H	V M V
43	O.S. 986/2019 (SUMMONS) IA/1/2019	18-01-2021	BASAVARJAU M K Vs RAJASHEKAR G	G RAJKUMAR
44	O.S. 1103/2019 (SUMMONS) IA/1/2019 IA/2/2019	18-01-2021	Smruthi J since minor Rep. by mother Kanakadhama D A alias Jagadeeshwari Vs Gangamma	N Mahendranath
45	O.S. 1163/2019 (SUMMONS) IA/1/2019	18-01-2021	Kanaka Kumar G V Vs Rajanna	R Narayanaswamy
46	O.S. 1272/2019 (SUMMONS) IA/1/2019	18-01-2021	VENKATARAMANASWAMY Vs VIJAYAKUMAR	RAJAGOPALA NAIDU
47	O.S. 1348/2019 (SUMMONS) IA/1/2019	18-01-2021	Venkatalakshamma Vs Ramamurthy C	N Lokanath
48	O.S. 1406/2019 (SUMMONS) IA/1/2019	18-01-2021	Vijaykumar M Vs Prakash Parmar	K R A
49	O.S. 1459/2019 (SUMMONS) IA/1/2019	18-01-2021	Kumari Ranjitha R Vs Venkatamma	R Chandrashekar
50	EX 67/2019 (SUMMONS)	18-01-2021	Jagadeesh G D Vs Irene Edwin	M Sheela
51	O.S. 1572/2019 (SUMMONS)	18-01-2021	Andhra Bank Vs M/s Divya Creations, Rep. by its Proprietor Divya	Sundaresha

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52	O.S. 1615/2019 (SUMMONS) IA/1/2019 IA/2/2019	18-01-2021	Arjunappa Vs Venkatesh H M	Sowmya P M
53	O.S. 1626/2019 (SUMMONS) IA/1/2019	18-01-2021	Igneshamma Vs Byatappa	G S PRASAD REDDY
54	O.S. 1698/2019 (SUMMONS) IA/1/2019	18-01-2021	Bhagyamma Vs Chinnappa	A C S
55	O.S. 1764/2019 (SUMMONS) IA/1/2019	18-01-2021	Mahendra Singh Vs Abdul	Arun A Gadag
56	O.S. 1765/2019 (SUMMONS)	18-01-2021	SHIVAKUMAR B M Vs RAVIKUMAR T N	N DEVARAJ
57	M.A. 116/2019 (SUMMONS) IA/1/2019	18-01-2021	Ratanshi Bhai Patel Vs Kantharaju N	M K Girish
58	O.S. 1885/2019 (SUMMONS) IA/1/2019 IA/2/2019	18-01-2021	SHEELA E M Vs SANDEEP KUMAR J	K VENKATARAMA REDDY
59	O.S. 1890/2019 (SUMMONS) IA/1/2019	18-01-2021	RANGASWAMY T Vs NARAYANAMMA ALIAS NAGARASAMMA	CHANDRASHEKAR G
60	Misc 224/2019 (SUMMONS)	18-01-2021	Brigadier K K Sood Vs Sujatha R K	Pramod N K
61	O.S. 1968/2019 (SUMMONS)	18-01-2021	ERIC DILIP KUMAR, REP. BY GPA HOLDER WILLIAM THEJU KUMAR Vs ARATTUKULAM DEVELOPERS	BASAVARAJU
62	O.S. 4/2020 (SUMMONS) IA/1/2020	18-01-2021	Maregowda Vs Veerabhadraiah	Gowtam Chand
63	O.S. 130/2020 (SUMMONS) IA/1/2020	18-01-2021	NAGAMANI K Vs KIKKERA GOWDA	H SURESH
64	R.A. 27/2020 (SUMMONS) IA/1/2020	18-01-2021	Jayaramaiah C Vs Hanumanthaiah M	Yeshu Mishra
65	O.S. 320/2020 (SUMMONS) IA/1/2020	18-01-2021	Premaleela C Vs Ragavendra Chari	S KR and Associates

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66	O.S. 929/2020 (SUMMONS) IA/1/2020	18-01-2021	MEHRUNISSA Vs SHAIK ISMAIL SAB	Harendra

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<u>11:00 A.M - 12:00 P.M</u>				
OBECTION				
1	O.S. 3/2010 (SUMMONS) IA/1/2010		RAMESH Vs VENKATAMMA	P.RAJA REDDY
2	O.S. 1215/2013 (SUMMONS) IA/1/2013 IA/2/2013		Krishnappa Vs Shamanna	D.P.Prasanna
3	O.S. 540/2019 (SUMMONS) IA/4/2019 IA/3/2019 IA/1/2019 IA/2/2019		RUKMINI C Vs NARAYANAPPA B H	Sandeep Wilson Andrade
VAKALATH OF DEFTS.				
4	O.S. 906/2010 (SUMMONS) IA/1/2010		NARAYANAMMA AND OTHERS Vs RAMAKKA AND OTHERS	JOSE SABASTIAN
WRITTEN STATEMENT				
5	O.S. 1468/2018 (SUMMONS) IA/1/2018 IA/2/2018		Raghavendra Bhat M Vs Krishna Murthy H M	M/s Agnihotri Associates
6	Misc 23/2003 (HEARING)		RUDRAMMA Vs SIDDAGANGAPPA	THOMAS V.PEOR
7	O.S. 133/2010 (HEARING) IA/1/2010		K R KESHAVA REDDY Vs SRIDEVI	M.A.SEBASTIAN K.RAJENDRA PRASAD
8	O.S. 1444/2016 (HEARING) IA/1/2016		Jayamma Vs Narayanaswamy	Shivakuamr S
9	O.S. 1035/2020 (FIRST HEARING) IA/1/2020		SUSHEELAMMA Vs SIDDAMMA	M SHIVAPRAKASH
<u>12:00 P.M - 1:00 P.M</u>				
10	O.S. 1468/2017 (HEARING) IA/1/2017		Rakshith S Vs Srinivas V H	
11	Misc 16/2018 (HEARING) IA/1/2018		Mamatha Vs Narasimha Reddy	Srinivas
12	M.V.C. 8/2016 (EVIDENCE.)		SHAILA Vs SIDDESHWARA.L.H	R. A. DEVANAND

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13	O.S. 847/2016 (EVIDENCE.) IA/1/2016		Lokesha K Vs Sunil Kumar P	C Rajanna
14	O.S. 1628/2017 (EVIDENCE.) IA/1/2017		Nagamma Vs Nagaraja	Ramesh C.N.
15	O.S. 305/2018 (EVIDENCE.) IA/1/2018		Krishnamurthy K N Vs Jayalakshamma	M Mohan Kumar
3:00 P.M - 4:00 P.M				
16	O.S. 682/2020 (HEARING) IA/1/2020		NAGAMMA Vs MUNIYAPPA	Chandrappa T
ADDL. ISSUES				
17	O.S. 1179/2013 (ISSUES.) IA/1/2013 IA/2/2013		Jagadish.R.P Vs Ponnuswamy	A.R.Krishnamurthy
Cases listed below are adjourned due to Covid 19				
18	O.S. 2302/2005 (SUMMONS)	26-11-2020	VISHWANATHAIAH Vs JAYAMMA.M	SRI H.KANTHARAJA SRI.N.BALARAM
19	O.S. 2615/2005 (SUMMONS)	26-11-2020	B.VASANTH KUMAR Vs VISHWANATHAIAH	SRI H.KANTHARAJA SRI.N.BALARAM
20	O.S. 777/2018 (SUMMONS) IA/1/2018	09-12-2020	Eramma alias Vijayakumari Vs Bache Gowda B M	T R Vinay
21	EX 47/2018 (SUMMONS)	09-12-2020	Vaimudi Gowda Vs Ningegowda B	T N Srinivasa Reddy
22	O.S. 964/2018 (SUMMONS) IA/1/2018	09-12-2020	Dhanraj Vs Sunil	K Rajendra Prasad
23	O.S. 678/2011 (SUMMONS) IA/1/2011	11-12-2020	CHINNATHAYAPPA Vs SAROJAMMA	SRINIVAS
24	O.S. 105/2013 (SUMMONS) IA/1/2013	11-12-2020	Nanjamma Vs Basappa	Omkara Murthy.G
25	O.S. 802/2013 (SUMMONS) IA/1/2013	11-12-2020	Manjula Vs Papanna	M Mohan Kumar

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	O.S. 1212/2013 (SUMMONS) IA/1/2013	11-12-2020	Muniraju Vs Vincent Rajakumar	K.Bhanu Prasad
27	O.S. 1515/2016 (SUMMONS) IA/1/2016 IA/2/2016 IA/3/2016	15-12-2020	Chennakrishna Vs Mamatha P C	AMITH KESHAVAMURTHY
28	O.S. 800/2017 (SUMMONS) IA/1/2017	15-12-2020	Muniyappa Vs Geetha	
29	O.S. 1287/2017 (SUMMONS) IA/1/2017	15-12-2020	Alamelu Vs Shiva Kumar N	P Nehru
30	O.S. 1476/2017 (SUMMONS) IA/1/2017	15-12-2020	Naresh Naik Vs Krishna Naik	
31	O.S. 1512/2017 (SUMMONS) IA/1/2017	18-12-2020	Srinivas Vs Lurdu Mary	
32	O.S. 1513/2017 (SUMMONS) IA/1/2017	18-12-2020	Srinivas Vs Amrose	
33	O.S. 1753/2017 (SUMMONS) IA/1/2017	18-12-2020	Narayanaswamy V Vs Venugopal	
34	O.S. 282/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018	18-12-2020	Ajith S G Vs The Tahasildar	Vanithadevi
35	O.S. 116/2019 (SUMMONS)	05-01-2021	Rhea Khanna Vs Harshita Kumar	Arun Ponnappa
36	O.S. 303/2019 (SUMMONS) IA/1/2019	05-01-2021	Bindu R Vs Lakshmamma B N	B S Shivakumar
37	O.S. 543/2019 (SUMMONS) IA/1/2019	11-01-2021	Shardhamma Vs Thimmappa G V	J M Vijay Kumar
38	O.S. 557/2019 (SUMMONS) IA/1/2019	11-01-2021	Mahesh M. Vs Yallamma	B Chandra Mouli
39	O.S. 647/2019 (SUMMONS) IA/1/2019	11-01-2021	Siddagangamma Vs Akkamma	V Shankarappa

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
40	O.S. 662/2019 (SUMMONS)	13-01-2021	Sobha Amethyst Adamus Apartment Owners Welfare Association Rep. by Ashutosh Chandra Vs Ramesh K Seshadri	Gunasekaran
41	O.S. 669/2019 (SUMMONS) IA/1/2019	13-01-2021	Shobha K Vs Avinash H V	S Guru Prasanna
42	Misc 118/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	13-01-2021	S. DEVENDRA Vs A. P. CHIKKA ANJANEYA GOWDA	S. S. G.
43	O.S. 803/2019 (SUMMONS) IA/1/2019 IA/2/2019	13-01-2021	Ramesh S Vs Mahesh J	J S P
44	FDP 6/2018 (NOTICE)	22-01-2021	Dhanalakshmi R V Vs Veena Kumari N	R C S Law
45	O.S. 1943/2019 (SUMMONS) IA/1/2019	28-01-2021	Krishna M Vs Tulasamma G	V. VIJAYASHEKARA GOWDA
46	O.S. 1975/2019 (SUMMONS) IA/1/2019	28-01-2021	Lakshmamma Vs Nanjamma	M Y L
47	O.S. 850/2020 (SUMMONS) IA/1/2020	28-01-2021	RHEA KHANNA REPTD BY NIRMAL JOSEF Vs HARSHITA KUMAR	ARUN PONAPPA
48	O.S. 1614/2019 (SUMMONS) IA/1/2019	29-01-2021	Narayanappa Vs Obalappa alias Doddaobalappa	Ramesh B N
49	O.S. 1625/2019 (SUMMONS) IA/1/2019	29-01-2021	Lakshmamma Vs Narayanamma	Sanjay Kumar
50	O.S. 1672/2019 (SUMMONS) IA/1/2019 IA/2/2019	29-01-2021	Aditya Vs Kanakamma	Venugopalaiah
51	O.S. 1703/2019 (SUMMONS) IA/1/2019	29-01-2021	Indrani K Vs Premakumari	N J Ramesh

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
52	O.S. 1711/2019 (SUMMONS) IA/4/2019 IA/3/2019 IA/5/2019 IA/1/2019 IA/2/2019 IA/6/2019	29-01-2021	Jayalakshmi Vs Krishnamurthy	G A V
53	O.S. 1732/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	29-01-2021	Yallu Bai Vs Akku Bai	M Prabha
54	O.S. 1907/2019 (SUMMONS) IA/1/2019	29-01-2021	Srinivasa N T Vs Jayaraj M	R S Konaraddi
55	O.S. 993/2019 (SUMMONS) IA/1/2019 IA/2/2019	30-01-2021	Munirathamma Vs Muniyamma	T K Rajagopala
56	O.S. 1149/2019 (SUMMONS)	30-01-2021	Nataraj H S Vs Doddaiah	Rashmi C
57	O.S. 1402/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	30-01-2021	Seethamma V Vs Jayalakshmi	G G
58	O.S. 1466/2019 (SUMMONS) IA/1/2019 IA/2/2019	30-01-2021	Kum. Thanusri Vs Sarojamma	J P
59	O.S. 1485/2019 (SUMMONS) IA/1/2019	30-01-2021	Venkatappa Vs Doddavenkatappa	G P M
60	O.S. 1593/2019 (SUMMONS)	30-01-2021	SHANTHAMMA Vs LAKSHMIDEVI	V V
61	O.S. 1612/2019 (SUMMONS) IA/1/2019	30-01-2021	NANJEGOWDA Vs PARVATHAMMA	R AND L ASSOCIATES

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 105/2006 (HEARING) IA/1/2006		B MUNIKRISHNA Vs NARAYANACHARI SINCE DEAD BY LRS	VENKATARAMANASWAMY
2	O.S. 2518/2006 (HEARING) IA/1/2006		MUNIYAMMA Vs DEVAMMA	G and V ASSOCIATES GTN
3	O.S. 6/2008 (HEARING) IA/1/2008		RAMAKKA Vs THIMMA REDDY	V.B.SHIVAKUMAR
4	O.S. 691/2010 (HEARING) IA/1/2010		NARAYANASWAMY Vs NYATAPPA AND OTHERS	K.SHIVASHANKAR
5	O.S. 1069/2010 (HEARING) IA/1/2010		THIMMARAYAPPA AND ANOTHER Vs SHIVARAMAIAH AND OTHERS	G. RAJAKUMAR AAND ASOCIATS
6	O.S. 1033/2011 (HEARING) IA/1/2011 IA/2/2011		KAIRUNBI Vs MEHABOOB SAB	MANIVANNAN .G
7	O.S. 1153/2011 (HEARING) IA/1/2011 IA/2/2011		HEMAVATHI AND OTHERS Vs HANUMANTHAPPA AND OTHERS	N. PRAKASH
8	O.S. 1447/2011 (HEARING) IA/1/2011		MADHUSUDAN Vs THYAGRAJU	M.D.ANURADHA URS
9	O.S. 1462/2011 (HEARING) IA/1/2011		MALLIGAMMA Vs BYRAMMA	ANANDA.A.
<u>12:00 P.M - 1:00 P.M</u>				
10	O.S. 385/2012 (HEARING) IA/1/2012 IA/2/2012		PREMA Vs KARIYAMMA	H.S.RAMU GC - D1 TO 3
11	O.S. 623/2012 (HEARING)		MANJULA Vs VISHALAMMA	
12	O.S. 784/2012 (HEARING) IA/1/2012 IA/2/2012		Gangamma Vs Siddalingamma	ASHWATHANARAYANA AND ASSOCIATES
13	O.S. 1516/2012 (HEARING) IA/1/2012		Anuj Vasanth lal Mehta Vs Sanjeevini Projects	R.A. DEV ANAND
14	O.S. 482/2010 (ARGUMENTS.) IA/1/2010		B K ASHOK Vs NAGARATHNAMMA	G.NAGARAJA

FURTHER ARGUMENTS

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 469/2019 (ARGUMENTS.) IA/1/2019		Doddaiah Vs Vishwanath H S	M Ramachandra Gowda
<u>3:00 P.M - 4:00 P.M</u>				
16	O.S. 626/2014 (HEARING) IA/1/2014		Hrudaya Raj A Vs Arogya Swamy	H M Somashekhar Gowda
17	O.S. 1157/2014 (HEARING) IA/1/2014		Chikka Muniyappa Vs Ramakka	Babu
18	O.S. 1645/2014 (HEARING) IA/1/2014		Sudha Vs Jayamma H S	Ananda
19	O.S. 1749/2014 (HEARING) IA/1/2014		Manjula Vs Nagarathna	Venkatesh Y
20	O.S. 1531/2015 (HEARING) IA/1/2015		Venkatagiriappa H N Vs Muniyamma	S Sonnegowda
21	O.S. 1691/2015 (HEARING) IA/1/2015 IA/2/2015		Parvathamma Vs Chandrachar	
22	O.S. 1737/2015 (HEARING) IA/1/2015		Chethan R Vs Harish B N	Harendra
23	O.S. 1947/2015 (HEARING) IA/1/2015		Nanja Reddy Vs Narayana Reddy	K B R
<u>4:00 P.M - 5:00 P.M</u>				
24	O.S. 38/2016 (HEARING) IA/1/2016		Sampangi Vs Venkatamma	Anand
25	O.S. 363/2016 (HEARING) IA/1/2016		Ravi G Vs Lakshamma	B.V.,MANJUNATHA GOWDA
26	O.S. 617/2016 (HEARING) IA/1/2016		CHIKKAACKAMMA Vs VENKATESH	
27	O.S. 1104/2016 (HEARING) IA/1/2016 IA/2/2016		Hanumanthappa Vs Gangamma	VINAY S.
28	O.S. 1173/2016 (HEARING) IA/1/2016 IA/2/2016 IA/3/2016		Cicilia Thomas Rebello Vs Anthonamma	K Devaraj
29	M.C. 4/2020 (FIRST HEARING)		Naveen Kumar K C Vs Archana A	R. Vidyasagar

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	O.S. 1029/2020 (FIRST HEARING) IA/1/2020		MUNIRAJU P Vs LAKSHMAMMA	HAREESH M.
Cases listed below are adjourned due to Covid 19				
31	O.S. 1465/2016 (HEARING) IA/1/2016	30-10-2020	Manjunath K N Vs Srirama alias Ramesha C	
32	FDP 56/2016 (HEARING)	30-10-2020	HONNAMMA Vs PILLAMMA	
33	O.S. 1722/2016 (HEARING) IA/1/2016	30-10-2020	Kumar G Vs Kamma	P R Nataraj
34	O.S. 1744/2016 (HEARING) IA/1/2016 IA/2/2016	30-10-2020	Sindhu Ashwin Vs Shivappa B K	C V A
35	O.S. 799/2017 (HEARING) IA/1/2017	30-10-2020	Skylark Realty Private Limited Vs G S Megha constructions Private Limited	
36	O.S. 915/2017 (HEARING) IA/1/2017	30-10-2020	Narayanaswamy B R Vs Jayamma	
37	O.S. 1222/2017 (HEARING) IA/1/2017	30-10-2020	Ramesha S Vs Radhamma alias Radha	
38	O.S. 1240/2017 (HEARING) IA/1/2017	30-10-2020	Jayalakshmi R alias Jayalakshamma Vs Muniraju Y	H Suresh
39	O.S. 1341/2017 (HEARING) IA/1/2017	30-10-2020	K C Venkatesh Vs Nanjundappa C	
40	M.A. 15/2018 (HEARING) IA/1/2018	30-10-2020	Gayathri G M Vs Kamesh K S	B C Seetharama Rao
41	M.A. 16/2018 (HEARING) IA/1/2018	30-10-2020	Bhagyalakshmi G S Vs Kamesh K S	B C Seetharama Rao
42	O.S. 317/2018 (HEARING) IA/1/2018 IA/2/2018	30-10-2020	Chikkahalappa Vs Rangaswamy	S R Deshpande
43	O.S. 745/2018 (HEARING) IA/1/2018 IA/2/2018 IA/3/2018	30-10-2020	M K ANITHA Vs YASHWANTHPUR BAWASARA AMBA BHAVANI CHARITABLE TRUST	K.V.NARASIMHAN

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Cause List Date: 14-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
44	M.A. 90/2018 (HEARING) IA/1/2018	30-10-2020	Anjinappa Vs Nirmala	Abhinav R
45	O.S. 1846/2018 (HEARING) IA/1/2018 IA/2/2018	30-10-2020	Sumathi Ramesh K R Vs Malathi Jayaprakash K R	V B SHIVAKUMAR
46	R.A. 13/2019 (HEARING) IA/1/2019 IA/2/2019	30-10-2020	Muniyappa Vs Samiulla	M D Basavanna
47	O.S. 1026/2019 (HEARING) IA/1/2019	30-10-2020	MUNIRAJ P Vs PATALAMMA	L S LAW FIRM
48	O.S. 501/2020 (HEARING) IA/1/2020	30-10-2020	Gurappa Vs Kadiramma	N Venkatesh
49	O.S. 506/2020 (HEARING) IA/1/2020	30-10-2020	Sunil G Vs Prema N	H Nagaraja
AMENDMENT				
50	O.S. 1502/2008 (SUMMONS) IA/1/2008	19-11-2020	M MARANNA Vs L C ASHOK	D.UMASHANKAR MSP
51	O.S. 1578/2019 (SUMMONS) IA/1/2019 IA/2/2019	17-12-2020	Niyaz Ahmed Vs Najmunnisa alias Asmathunnisa	A R K
52	O.S. 1594/2019 (SUMMONS) IA/1/2019	17-12-2020	KRISHNAPPA R S Vs SAVITHRAMMA	KESHAV KUMAR
53	O.S. 1610/2019 (SUMMONS) IA/1/2019	17-12-2020	Satish M H Vs Kumar P	Gnanamurthy
54	R.A. 96/2019 (SUMMONS) IA/1/2019	17-12-2020	Bhagyamma Vs Krishnappa	H N V
55	O.S. 1755/2019 (SUMMONS) IA/1/2019	17-12-2020	Papanna Vs Kurimuniyappa alias Muniyappa	SHIVARAJA.M
56	O.S. 1848/2019 (SUMMONS) IA/1/2019	17-12-2020	Srinivasa Murthy A M Vs Puttamma	H V R
57	O.S. 1933/2019 (SUMMONS)	17-12-2020	Pushpa Vs Venkataramanappa	Nagesh
58	O.S. 11/2020 (SUMMONS) IA/1/2020	17-12-2020	Shylaja Vs Gowramma	NAGARAJA

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Cause List Date: 14-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
59	O.S. 42/2020 (SUMMONS) IA/1/2020 IA/2/2020	17-12-2020	Shakunthala A Vs Jairaj I A	V Shivakumar
60	O.S. 82/2020 (SUMMONS) IA/1/2020	17-12-2020	Shashikumar K Vs Gowramma	Venkatram
61	O.S. 121/2020 (SUMMONS) IA/1/2020	17-12-2020	Lakshamma M Vs Venkatesh M	K Nagendra Naik
62	O.S. 207/2020 (SUMMONS) IA/1/2020	17-12-2020	Rajamma Vs Puttappa	Harsha
63	O.S. 222/2020 (SUMMONS) IA/1/2020	17-12-2020	Shankarananda S Vs Madhushri M	M R G
64	O.S. 327/2020 (SUMMONS) IA/1/2020	17-12-2020	Shivaraj Vs Channaveerappa	V Vishwanath
NOTICES				
65	O.S. 668/2020 (SUMMONS) IA/1/2020	17-12-2020	LAKSHMANA Vs NAGARAJ	M.V.NAVEEN REDDY
SS TO DEFT. BY RPAD				
66	O.S. 832/2020 (SUMMONS)	17-12-2020	NAGARATHNA Vs VEERABHADRAPPA	PRAKASH D N
WRITTEN STATEMENT				
67	O.S. 1871/2019 (SUMMONS) IA/1/2019	17-12-2020	Chikkamuniga @ Danada Muniyappa Vs Kadirappa	K Sridhar
68	R.A. 42/2014 (NOTICE) IA/1/2014 IA/2/2014	17-12-2020	Ashwathamma Vs Muninajappa S	G Shanthamma
69	O.S. 1573/2015 (NOTICE) IA/1/2015	17-12-2020	Puttahanumakka Vs Chandra K	M.D.SRINIVAS
70	EX 7/2016 (NOTICE) IA/1/2016	17-12-2020	Sriramaiah Setty Vs Lakshmi K S	Rajagopala
71	O.S. 399/2016 (NOTICE) IA/1/2016	17-12-2020	Kum. S K Bindu Vs Muniyappa @ Kumar	R M
72	Misc 164/2018 (NOTICE)	17-12-2020	Sampangamma, Since dead by her LR.s. Gangadhara Vs Narayanamma	B V S

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
73	O.S. 1661/2018 (NOTICE)	17-12-2020	CANARA BANK Vs KRISHNAMURTHY R	R A MOHAN
74	M.C. 298/2018 (NOTICE)	17-12-2020	LAKSHMI DEVI Vs SHIVKUMAR	VENKATESH MURTHY T
75	Misc 9/2019 (NOTICE)	17-12-2020	KAMALAMMA Vs SATHISH	Umashankar D
76	M.C. 89/2019 (NOTICE)	17-12-2020	Munirathna Vs Sharan Kumar	C K Jagadish
77	R.A. 67/2019 (NOTICE) IA/1/2019	17-12-2020	Bhaskar G V Vs Ramachandra Reddy N	NAGAI AH
78	M.C. 189/2019 (NOTICE)	17-12-2020	Vasantha Char Vs Asha alias Pooja	R Shashidhara
79	M.C. 311/2019 (NOTICE)	17-12-2020	Shivaprasad C Vs Pavithra E	R Viswanath
80	M.C. 61/2020 (NOTICE) IA/1/2020 IA/2/2020	17-12-2020	SRILAKSHMI Vs VARADARAJU K T	RAJESH GOWDA
81	EX 14/2020 (NOTICE)	17-12-2020	NAGARAJA N Vs VENKATESH M V	H.S RAMAMURTHY ASSOCIATES
82	M.V.C. 2/2017 (A.D.R)	17-12-2020	ANJINAPPA Vs ESHWAR.N	D.S. MALI PATIL

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
14.10.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs 1. O.S. 2135/2014 2. O.S.645/2018 3. O.S. 253/2011 4. O.S.81/2014	To hear on IAs
Evidence	Evidence
1. O.S. 2843/2005 2. O.S.1106/2014 3. O.S. 1820/2019 4. O.S. 661/2012 5. O.S. 321/2018	

IV ASCJ 13.10.2020
Bengaluru Rural District, Bengaluru.

In the Court of V Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru

Cases Listed on 14-10-2020

MORNING SESSION

Sl. No.	Case No.	Stage
01	O.S. 667/2005	Hearing
02	O.S. 717/2005	Evidence
03	O.S. 93/2006	Evidence
04	O.S. 1616/2007	Hearing
05	O.S. 1328/2008	Hearing
06	O.S. 102/2012	Hearing
07	O.S. 186/2012	Hearing
08	O.S. 1117/2012	Arguments
09	O.S. 138/2016	Arguments

AFTERNOON SESSION

Sl. No.	Case No.	Stage
01	O.S. 1304/2012	Hearing
02	O.S. 1513/2012	Hearing
03	O.S. 269/2013	Hearing
04	O.S. 729/2013	Hearing
05	O.S. 877/2013	Hearing
06	O.S. 952/2013	Hearing
07	O.S. 977/2013	Hearing
08	M.C. 137/2016	Arguments
09	R.A. 64/2020	Orders
10	O.S. 996/2020	Orders

NT HV 13/10/2020
I/c. V Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.

In the Court of VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru

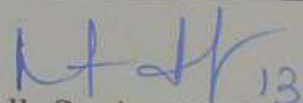
Cases Listed on 14-10-2020

MORNING SESSION

Sl. No.	Case No.	Stage
01	O.S. 752/1995	Hearing
02	O.S. 2726/2006	Evidence
03	O.S. 91/2007	Evidence
04	Misc. 82/2011	Evidence
05	M.C. 207/2020	Hearing
06	M.C. 235/2020	Hearing

AFTERNOON SESSION

Sl. No.	Case No.	Stage
01	O.S. 517/2009	Arguments
02	O.S. 533/2009	Hearing
03	R.A. 101/2015	Hearing
04	O.S. 1752/2015	Hearing
05	O.S. 983/2020	Orders


13/10/2020
VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.